

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-10-2020

S.No.

Case Type

Case No.

Title

Name of

Advocate

(Urgent Cases)

ARGUMENTS

1

SPL CASE CBI

100077/1997

State of Maharashtra CBI ACB

Vs

Nasir Maneckshaw .Mistry and Ors.

SPP Amrish

Pandey

Adv. Thakore,

Adv. Khanna,

Adv. Mokashi,

Adv. Inamdar

2

CRI APPEAL

100122/2017

M. Amin Mustafa @ Amiruddin

Mustafa @ MA 348/17 @ BA

261/17- Appellant

Vs

Central Bureau of Investigation Spl.

Crime Br. and State of Maharashtra

- Respondent

Mohammad

Shine K.

SPP Amrish

Pandey

3

CRI APPEAL

100123/2017

Vishwajeet Singh Ram Singh

Jadon@MA-349-17,BA-262-17-Aplnt.

Vs

Central Bureau of Investigation and

State of Maharashtra-Respdt.

Mahesh B.

Sabnis, Dimple

K. Shah
SPP Amrish
Pandey
HEARING

4
SPL CASE CBI
100058/2015
The State CBI ACB

Vs
Shyamal Acharya and others
SPP Amrish
Pandey

EVIDENCE PART HEARD

5
SPL CASE CBI
100101/2014
The State of Maharashtra

Vs
Peeyush Kumar Pandey

SPP Amrish
Pandey

EVIDENCE

6
SPL CASE CBI
100033/2012
The State CBI ACB Mumbai

Vs
Suresh Narhari Pradhan and other
SPP Amrish
Pandey

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-10-2020

S.No.

Case Type

Case No.

Title

Name of

Advocate

ARGUMENTS

1

SPL CASE CBI

100012/2013

The State CBI ACB MUM

Vs

Shri. Ashwini Kumar Phishonlal

Sharma

SPP Amrish

Pandey

Adv Dilip

Shukla

EVIDENCE PART HEARD

2

SPL CASE CBI

100111/2014

The State CBI ACB

Vs

Sunil Dattatray Satam and ors.

SPP Amrish

Pandey

3

SPL CASE CBI

100016/2016

The State CBI ACB

Vs

Rangnath Laxman Nayak and

another

SPP Amrish

Pandey

HEARING BEFORE CHARGE

4

SPL CASE CBI

100025/2019

CBI, ACB

Vs

Devender Ahalawat and others

SPP Amrish
Pandey
COMPLIANCE

5

CRI M A

102571/2019

Mahindra Agri Solution Ltd

Vs

Fameena Haneef and ANR

Res Juris

6

MISC APPLN CBI

101938/2019

Navin Bhaurao Jambhulkar

Vs

Central Bureau of Investigation

Sharad Mulik

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-10-2020

S.No.

Case Type

Case No.

Title

Name of

Advocate

(Urgent Cases)

EVIDENCE PART HEARD

1

SPL CASE CBI

100045/1996

CBI ACB MUMBAI

Vs

Sudha Harish Kapadiya

SPP Amrish

Pandey

Adv. Mr. Parab

Accd. 1

2

SPL CASE CBI

100046/1996

CBI ACB MUMBAI

Vs

Ramchandra Shridhar Joshi

another

SPP Amrish

Pandey

Adv. Mr. Joshi

@ Adv. Mr.

Welkar accd.1

STAYED BY HONBLE SUPREME COURT

3

SPL CASE CBI

100042/2012

The CBI ACB Mumbai

Vs

Ram Chandra Sonelal Thakur

and 12 other

SPP Amrish

Pandey

4

SPL CASE CBI

100017/2014

The State CBI ACB

Vs

Abhay Kumar Sancheti and
others

SPP Amrish

Pandey

5

SPL CASE CBI

100060/2014

The State CBI ACB Mumbai

Vs

Mukund Govindra Mankar

SPP Amrish

Pandey

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 08-10-2020

S.No.

Case Type

Case No.

Title

Name of

Advocate

(Urgent Cases)

HEARING

1

SPL.CASE

100032/1987

State

Vs

S. Shankar Narayanan dead ors

SPP Amrish

Pandey

Adv.

Mangaonkar

accd 2

EVIDENCE PART HEARD

2

SPL.CASE

100058/2006

State

Vs

Narayan Mathur and Others

SPP Amrish

Pandey

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-10-2020

S.No.

Case Type

Case No.

Title

Name of

Advocate

(Urgent Cases)

EVIDENCE PART HEARD

1

SESSIONS CASE

100082/2009

State of Maharashtra SCB

Vs

Kavita Dal Joshi

SPP S.A.

Wankhade

2

SESSIONS CASE

100300/2009

State of Maharashtra S. S.

Branch P Stn S C B

Vs

Gaus Rahman Khan 8 others

SPP S.A.

Wankhade

ARGUMENTS

3

SPL CASE CBI

100061/2012

The State CBI ACB Mumbai

Vs

Kripa Sagar Das and another

SPP Amrish

Pandey

HEARING BEFORE CHARGE

4

SPL CASE CBI

100115/2015

The State CBI ACB

Vs

Manoj Omprakash Gupta

SPP Amrish

Pandey

5

SPL CASE CBI

100063/2018

CBI, ACB

Vs

Subhash Vidyaprasad Yadav and

others 3

SPP Amrish

Pandey

1/1